

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 1212

ANSWERED ON 09.02.2023

SHIFTING OF KRISHNA RIVER MANAGEMENT BOARD OFFICE

1212. SHRI ADALA PRABHAKARA REDDY
DR. TALARI RANGAIAH

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government proposes to shift the office of the Krishna River Management Board (KRMB) from Hyderabad, Telangana to Visakhapatnam or Vijaywada in Andhra Pradesh given that a larger area of the river basin falls within the State of Andhra Pradesh;
- (b) if so, the details thereof including the estimated time by which the office of the KRMB would be shifted; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (c) As per section 85(2) of Andhra Pradesh Reorganisation Act, 2014 (APRA 2014) “the headquarters of Krishna River Management Board (KRMB) shall be located in the successor State of Andhra Pradesh”.

In pursuance of the powers conferred under sub-section (1) of section 84 of the Andhra Pradesh Reorganisation Act, 2014, the Central Government has constituted an Apex Council for supervision of the functioning of the Godavari River Management Board and Krishna River Management Board. The decision to shift headquarters of KRMB to Andhra Pradesh was taken in the 2nd Apex Council meeting held on 06.10.2020. Subsequently, Government of Andhra Pradesh (GoAP) suggested Vishakhapatnam as the site of KRMB headquarters. This matter was also discussed in the 16th meeting of KRMB held on 06.05.2022. GoAP has informed that vide letter dated 14.11.2022 KRMB has informed that GoAP is required to identify free accommodation of about 17,000 sq ft for KRMB headquarters as per the decision taken in the 16th meeting of KRMB.
